

[*Translation*]

### **Spectacle Glasses**

341. SHRI BARE LAL JATAV:  
SHRI ANAND AHIRWAR:

Will the PRIME MINISTER be pleased to state:

(a) whether there is a shortage of spectacle glasses in the country *vis-a-vis* their demand; and

(b) if so, the steps being taken by the Government to meet the shortage?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b) The Indian Industry is able to meet the entire demand for spectacle glasses in the country. The raw material requirement, is however, being met through partial imports.

[*English*]

### **HMT Limited**

342. SHRIMATI DIPIKA H. TOPIWALA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to privatise HMT Limited;

(b) if so, the details of the privatisation envisaged;

(c) whether any proposals have also been received in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b) Govt. has approved, in principle, the conversion of the individual business groups of HMT into joint venture companies with international partners who may have major equity share-holding if it is in HMT's interest.

(c) No, Sir.

(d) Does not arise.

### **Demands of Ex-Servicemen**

343. SHRI CHHITUBHAI GAMIT:  
SHRI SOMJIBHAI DAMOR:

Will the PRIME MINISTER be pleased to state:

(a) whether the 'one-rank-one-pension' demand of the ex-servicemen has since been agreed to;

(b) the number of ex-servicemen on pension as on date, category-wise and rank-wise;

(c) whether the recommendations of the Anomalies Committee have since been processed and the decision taken;

(d) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) No, Sir.

(b) The number of Ex-Servicemen on pension is as under:

- (i) Commissioned Officers (as at the end of October, 1993) 26,530 (approx)
- (ii) JCOs/ORs (as at the end of August, 1993) 11,27,280 (approx)

(category-wise/rank-wise figures are not being maintained)

(c) and (d) The recommendations of the Anomalies Committee have since been accepted by the Govt. The recommendations of the Committee cover the following categories of Armed Forces pensioners who retired before 1.1.1986.

- (i) Re-employed pensioners
- (ii) Pensioners in receipt of disability/invalid pension
- (iii) Ex-State Forces Pensioners
- (iv) Pak/Burma pensioners
- (v) Territorial Army pensioners
- (vi) Armed Forces Personnel dismissed/removed from service
- (vii) King's Commissioned Indian Officers (KCIO) Pensioners whose pension is designated in Indian rupees.
- (viii) Battle casualty pensioners
- (ix) Pre-1.6.53 pensioners.

These categories of pensioners will now get the benefit of One Time Increase (OTI) in pension with effect from 1.1.1992. It is expected that about 2 lakh pensioners will be benefited. The additional expenditure is likely to be of the order of Rs. 20 crores per annum.

(e) Does not arise.

[*Translation*]

### **Sick Public Sector Undertakings**

344. SHRIMATI SAROJ DUBEY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to take any steps to revive and improve the condition of various sick public sector undertakings; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b) As per the Industrial Policy Statement of 24th July, 1991 public enterprises which are chronically sick and which are unlikely to be turned around will, for the formulation of revival/rehabilitation schemes, be referred to the Board for Industrial and Financial Reconstruction (BIFR) or other similar high level institutions created for the purpose. Steps to be taken to revive the conditions of the sick public sector undertakings shall be enterprise specific depending upon the revival/rehabilitation schemes recommended by the BIFR.

### **Electricity from Solar Energy**

345. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to enhance production capacity of electricity from solar energy;

(b) if so, whether any survey has been conducted in this regard; and

(c) if so, the details thereof?